

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 226 of 2015 and IA Nos. 371 & 372 of 2015

Dated : 16th September, 2016

In the matter of:

M/s Bhushan Power & Steel Ltd.

... Appellant(s)

Vs.

GRID Corporation of Orissa Ltd. & Ors.

... Respondent(s)

ORDER

The court could not assemble on 13/09/2016 due to declared holiday on account of Eid. As agreed by the parties list the matter on **16/11/2016**.

COURT MASTER